

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

5. CP 3185/2018

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL HELD ON 08.07.2021**

**NAME OF THE PARTIES: - Nandu Finvest Pvt. Ltd.**

**V/s**

**RoC, Mumbai**

**Section: 252(1) of Companies Act, 2013**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). The case is taken up today for clarification in respect of the Company Petition. Counsel, Mr. Vipin Shrimali appeared for the appellant company. Heard the arguments.

**Reserved for Orders.**

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**  
**ASHOK KUMAR BORAH**  
**Member (Judicial)**